

the proposal to have an early meeting of Indo-Senegalese Joint Committee was also made. The talks are likely to help in increasing Indo-Senegal trade and bilateral cooperation.

Change in the Pattern of Foreign Collaboration

204. SHRI CHATURANAN MISHRA:

SHRI N.E. BALARAM:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there is a change in the pattern of foreign collaborations in recent years i.e. a shift from technological collaboration to direct foreign investment; and

(b) if so, what is the number of approvals for foreign investments and technical collaborations separately and also country-wise during the Seventh Plan Period, year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Foreign Investment continues to be regarded as a vehicle for transfer of technology. Our approach is selective. In line with our priorities, the policy permits technical as well as financial collaborations over a wide range of industrial activities.

(b) The requisite information is at Annexure. [See Appendix CLIV, Annexure No. 10]

12 NOON

[The Deputy Chairman in the Chair] PAPERS LAID ON THE TABLE

I Report and Accounts (1988-89) of the National Bank for Agriculture and Rural Development and related papers

II Life Insurance Corporation (Amendment) Regulations, 1990

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): Madam, on behalf of

Prof. Madhu Dandavate I lay on the Table—

I A copy (in English and Hindi) of the Annual Report and Accounts of the National Bank for Agriculture and Rural Development (NABARD), for the year 1988-89 together with the Auditors' Report on the Accounts, under sub-section (5) of section 48 of the National Bank for Agriculture and Rural Development Act, 1981. [Placed in Library. See No. LT-760/90]

II A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification No. 4(8)/Ins. III/84 dated the 14th March, 1990, publishing the Life Insurance Corporation (Amendment) Regulations, 1990, under sub-section (3) of Section 49 of the Life Insurance Corporation Act, 1956. [Placed in Library, See No. LT. 759/90]

Report and Accounts (1988-89) of the Trade Fair Authority of India, New Delhi and related papers

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): Madam, I lay on the Table—

I A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619 A of the Companies Act, 1956:—

(i) Annual Report and Accounts of Trade Fair Authority of India, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report.

II Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I(i) above.